

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

10. C.P. (IB)/373(MB)2023

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: J.C. FLOWERS ASSET RECONSTRUCTIONPRIVATE
LIMITED
Vs.
Deepak Laxman Sarda

SECTION: 95(1) of IBC 2016

ORDER

Ms. Nasrin Shaikh, Ld. Counsel appearing for the Petitioner is present through virtual hearing. None appeared for the Respondent/ Personal Guarantor. Counsel appearing for the Petitioner and the Registry are directed to issue notice to the Respondent/ Personal Guarantor, intimating regarding the filing of the above Company Petition.

The Petitioner shall file service affidavit along with copy of notice sent to the Respondent / Personal Guarantor, original postal receipt, track report, E-mail, etc. at least two days before the next date of hearing.

Registry is also directed to make available the copy of the notice, postal receipt and track report/acknowledgement before this Bench on the next date of hearing. List this matter on **10.07.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)